

Bareilly-Pilibhit-Maunani line;

- (b) if so, the details thereof; and  
 (c) the time by which the above conversion work is likely to be commenced?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) and (c) A survey has been taken up. Further consideration of the project will possible once the survey report becomes available.

[English]

**Vecuum Cleanere and VAX Computers in D.S.P.**

5176. SHRI SUNIL KHAN: Will the Minister of STEEL be pleased to state:

(a) whether the Durgapur Steel Plant purchased vacuum cleaner cost about Rs. 2 crores and vax computer cost about Rs. 30 crores which are not functioning by the side of the Sinter Plant after modernisation;

(b) if so, the reasons therefor;

(c) whether the technical audit has been done; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) to (d) Durgapur Steel Plant (DSP) had purchased a Vacuum Cleaners for approximately Rs. 85,000/- and a VAX computer for approximately Rs. 36 lakhs under the New Sinter Plant package of D.S.P. Modernisation.

The vacuum cleaners are functioning satisfactorily.

The VAX computer hardware has been installed and is functional. The software is being developed indigenously and is in advance stage of completion.

Vacuum Cleaners and VAX Computer being part of the New Sinter Plant package, technical audit would be taken up alongwith the audit of New Sinter Plant package.

[Translation]

**Construction of Pedestrian Subway**

5177. SHRIMATI SHEELA GAUTAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the construction work of pedestrain subway near Ramghat road railway crossing in Allgarh District has started for which prior sanction has already been accorded;

(b) if not, the reasons for delay; and

(c) the steps being taken by the Government in order to expedite the work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir. No work of Pedestrain Subway has been approved at this site. However, a Road Over Bridge will be taken up after the State Govt. acquires land for approaches and starts work thereon.

(b) and (c) Does not arise in view of position given above.

[English]

**Outstanding Dues against Railways**

5178. SHRI RAM NAIK:

SHRI HANSRAJ AHIR:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of outstanding dues from the Railway Administration as on March 31, 1997 on account of expenditure incurred on Railway Police by the Government of Maharashtra;

(b) the reasons for non-payment so far; and

(c) the time bound programme for the full repayment?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) The total outstanding with the Railway Administration as on March 31, 1997 on account of expenditure incurred on Railway Police by the Government of Maharashtra is Rs. 15.66 crores. This includes bills for Rs. 4.93 crores received in March '97.

(b) The outstanding dues are mainly on account of:-

(i) Non-submission of audit certificate by the State Govt.

(ii) Non-availability of funds.

(iii) Unilateral creation of GRP posts by the State Govt. without approval of Railway administration.

(c) Railways have already been instructed to liquidate all clearly admissible claims of Maharashtra Govt. subject to availability of funds.

[Translation]

**Stoppages of Trains**

5179. SHRI SHIVRAJ SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received memoranda about providing stoppages of Mahamaya Express at Vidisha Railway Station, Shipra Express Train and Jhelum Express Train at Ganj Basoda and Pathankot Express Train at Gulabganj Railway Stations;